

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) No.50/Chd/Hry/2017

In the matter of:

Sahara Fincon Pvt. Ltd.

...Applicant/Financial Creditor

Vs.


Tirupati Ceramics Ltd.

...Respondent/Corporate Debtor

Present:: Mr. Ajay Ghangas, Advocate for applicant
Mr.Manish Jain and Ms.Divya Sharma, Advocates for
respondent.

Mr.Manish Jain, Advocate for respondent submits that reply is
awaited which has been sent through courier by the respondent-Corporate
Debtor and the needful will be done within 3-4 days. Let the reply along with
Power of Attorney etc. be filed within 4 days with copy advance to the counsel
opposite.

List the matter for arguments on 06.09.2017.


(Justice R.P.Nagrath)
Member (Judicial)

✓ August 30, 2017
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